

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, ARIYALUR.

Present: Tmt.M.D.Sumathi, B.Sc., B.L.,
Principal District Judge,
Ariyalur.

A.No. 231/2016

Dt.08.10.2020.

Sub: Committee – Constitution of District Court Computer Committee (DCCC) in Ariyalur District – Reconstitution Orders issued - Reg.

- Ref: 1. Letter received from the Hon’ble High Court Madras in ROC.No.980A/2015/Comp/eCourt, dated 11.08.2015.
2. Proceedings of the Principal District Judge, Ariyalur, dated 04.08.2018.
3. Proceedings of the Principal District Judge, Ariyalur, dated. 17.07.2019.
4. Official Memorandum of the Hon’ble High Court, Madras in R.O.C.No.707/2020/RG-B+92, Dated. 13.03.2020.
5. This Court’s office order, dated 08.10.2020.

ORDER:

As per the directions of the Hon’ble High Court, Madras in ROC.No.980A/2015/Comp/eCourt, dated 11.08.2015, the District Court Computer Committee of Ariyalur District *is reconstituted* w.e.f. 08.10.2020 to work in close coordination with the Central Project Coordinator (CPC) of the Hon’ble High Court to undertake the various tasks involved in phase II of the eCourts project at District and Taluk level. The District Court Computer Committee is directed to work under the supervision of the Principal District Judge, Ariyalur. Accordingly, the following Judicial Officers and staff are nominated for the District Court Computer Committee of Ariyalur District.

Sl. No.	Designation of the post for the District Court Computer Committee	No. of post	Officers / Staff nominated
1.	Senior Additional District Judge	1	Thiru.K.Jeyakumar, Additional District Judge, Ariyalur.
2.	Senior Civil Judge	1	Thiru.M.Sanjeevi Baskr, Chief Judicial Magistrate, Ariyalur.
3.	Civil Judge	1	Thiru.R.Karthikeyan, Principal District Munsif, Ariyalur.
4.	District System Administrator	1	Thiru.G.Dharmaraj, Copyist Superintendent, Principal District Court, Ariyalur.

The following Judicial Officers are designated as the Nodal Officers of every court complex as mentioned against their names in the below table. The Nodal Officers of the Court Complex will be the point of day to day contact for the CPC

of the Hon'ble High Court for follow up and monitoring of the project progress and resolving the implementation issues.

Nodal Officers:

Sl. No.	Station (Taluk Level)	No. of post	Officers / Staff nominated
1.	Ariyalur	1	Thiru.A.Mummoorthy.,B.A.,B.L., Additional Subordinate Judge, Ariyalur.
2.	Jayankondam	1	Thiru.K.S.Thirumani, Subordinate Judge, Jayankondam
2.	Sendurai	1	Thiru.M.Manickam, District Munsif – Cum – Judicial Magistrate, Sendurai.

/Sd./- M.D.Sumathi /
Principal District Judge,
Ariyalur.

To:

1. Thiru.K.Jeyakumar, B.L., L.L.M., Additional District Judge, Ariyalur.
2. Thiru.M.Sanjeevi Baskr, M.A., M.L., Chief Judicial Magistrate, Ariyalur.
3. Thiru.A.Mummoorthy.,B.A.,B.L., Additional Subordinate Judge, Ariyalur.
4. Thiru.K.S.Thirumani, B.A., B.L., Subordinate Judge, Jayankondam.
5. Thiru.R.Karthikeyan, B.A., B.L., Principal District Munsif, Ariyalur.
6. Thiru.M.Manickam, B.Sc., B.L., District Munsif – Cum – Judicial Magistrate, Sendurai.
7. Thiru.G.Dharmaraj, Copyist Superintendent, Principal District Court, Ariyalur.

Copy to:

1. The Additional District Judge, Ariyalur.
2. The Sessions Judge, Fast Track Mahila Court, Ariyalur.
3. The Judge, Family Court, Ariyalur.
4. The Chief Judicial Magistrate, Ariyalur.
5. The Principal Sub Judge, Ariyalur.
6. The Additional Sub Judge, Ariyalur.
7. The Sub Judge, Jayankondam.
8. The Special Judge No.I & II, Jayankondam.
9. The Principal District Munsif /Additional District Munsif, Ariyalur.
10. The District Munsif, Jayankondam.
11. The Judicial Magistrate No.I & II, Ariyalur
12. The Judicial Magistrate No.I & II, Jayankondam.
13. The District Munsif – cum – Judicial Magistrate, Sendurai.
14. The Judicial Magistrate, Additional Mahila Court, Ariyalur.
15. The Court Manager, Sharishtadar (Admin & Judicial), Head Clerk (Admin & Judicial) & System Officer, Principal District Court, Ariyalur.